NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES: Amit Kumar Jain
v/s.
Shamik Enterprises Pvt. Ltd.

SECTION 8 OF INSOLVENCY AND BANKRUPTCY CODE 2016

ORDER

13. C.P. (IB)- 465 (MB)/2018

Counsel for the Petitioner present and submits that he wants to withdraw this Petition with liberty to file fresh Petition. Accordingly, this Petition is dismissed as not pressed with liberty in accordance to law.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/